GOVERNMENT OF INDIA DEFENCE LOK SABHA

STARRED QUESTION NO:8
ANSWERED ON:01.08.2011
CSD DEPOTS
Kashyap Shri Virender;Thakur Shri Anurag Singh

Will the Minister of DEFENCE be pleased to state:

- (a) the details of the Canteen Stores Department (CSD) Depots set up in various States;
- (b) whether the functioning of CSD Depots was subjected to any comprehensive review in the recent past;
- (c) if so, the details thereof and the action taken thereon;
- (d) whether the Government has received requests from States including Himachal Pradesh for setting up of CSD depots in those States; and
- (e) if so, the action taken thereon?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 8 FOR ANSWER ON 1.8.2011

Following Canteen Stores Department (CSD) Depots have been set up in different States:

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S.No. Name of the State Number of Depots Place
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- 1. Assam 03 Masimpur, Missamari, Narangi
- 2. Andhra Pradesh 02 Secunderabad, Visakhapatnam
- 3. Andaman & Nicobar Islands 01 Port Blair
- 4. Delhi 01 Delhi Cantonment
- 5. Gujarat 01 Ahmedabad
- 6. Haryana 02 Ambala, Hissar
- 7. Jharkhand 01 Ramgarh
- 8. J&K 04 Srinagar, Leh, Udhampur, B.D. Bari
- 9. Karnataka 01 Bengaluru

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10. Kerala 01 Kochi
11. Madhya Pradesh 01 Jabalpur
12. Maharashtra 03 Mumbai (One Area Depot + One Base Depot) Khadki
13. Nagaland 01 Dimapur
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- 14. Punjab 03 Pathankot, Bhatinda, Jallandhar
- 15. Rajasthan 02 Jaipur, Bikaner
- 16. Tamil Nadu 01 Chennai
- 17. Uttar Pradesh 04 Lucknow, Agra, Meerut, Bareilly
- 18. Uttaranchal 01 Dehradun
- 19. West Bengal 02 Kolkata, Baghdogra

Total: 35

- 2. While improvements in the functioning of the CSD Depots is an ongoing process, a review by College of Defence Management has been decided upon in the last meeting of the Board of Control Canteen Services.
- 3. A request has been received from the Government of Himachal Pradesh for setting up a CSD Depot in the State. The matter is under examination.